

Annexure 4

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 15.01.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Standard Chartered Bank Malaysia Berhad	14-12-2022	82,55,24,687	82,55,24,687	Corporate Guarantee	-	No	3.47%			-	-	Translated copy of Malaysian Court Order invoking corporate guarantee awaited
2	Opto Infrastrucutre Ltd (In CIRP)	08-12-2022	2,06,00,31,379	1	Corporate guarantee invoked in respect of subsidiary company	1,00,00,00,000	Yes	0%	2,06,00,31,379.00		2,06,00,31,379	-	claim filed by principle lender admitted, corporate guarantee considered contingent upon CIRP process of claimant
		2,88,55,56,066	82,55,24,688			1,00,00,00,000	-	0	2,06,00,31,379	-	2,06,00,31,379	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP.